

concerned has been reinstated in the Colliery with effect from the 26th November, 1963. The Colliery management has also paid an amount of Rs. 200/- towards costs as awarded by the Tribunal. Steps are being taken by the management to pay the workman the wages for the back period.

(b) Does not arise.

Industrial Dispute at New Jemehary Khas Colliery

1325. { Sri Mohammad Elias;
Dr. U. Misra;
Sri Indrajit Gupta;
Sri Dinen Bhattacharya;
Sri Prabhat Kar:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the management of the New Jemehary Khas Colliery has implemented the award of Sri L. P. Dave, Presiding Officer, Central Government Industrial Tribunal, Calcutta, Ref. No. 38 of 1962, dated the 3rd October, 1963; and

(b) if not, the steps taken to implement the same?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) Yes, in so far as reinstatement of the five workmen is concerned; the management is yet to pay the costs awarded by the Tribunal; to the union.

(b) A show-cause notice has been issued to the management, in regard to the non-payment of costs to the union. The management has, it is understood, promised to make the payment early.

ग्रामोद्योग, कुटीर उद्योग और लघु उद्योगों में मजदूर

१३२६. श्री कछवाय : क्या श्रम और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) ग्रामोद्योग, कुटीर उद्योग एवं लघु उद्योगों में काम करने वाले मजदूरों की संख्या कितनी है;

(ख) ऐसे उद्योगों में काम करने वाले मजदूर स्थाई कितने हैं और अस्थायी कितने हैं;

(ग) क्या उक्त उद्योगों में वेतन-क्रम स्थाई होने की शर्तें, एवं अन्य सुविधायें सरकार की ओर से नियत की हुई हैं; और

(घ) यदि हां, तो उनका व्यौरा क्या है ?

संभरण मंत्री (श्री हाथी) : (क) और (ख). सूचना उपलब्ध नहीं है ।

(ग) जी नहीं ।

(घ) प्रश्न नहीं उठता ।

Berubari

1327. { Shri D. C. Sharma;
Shri S. M. Banerjee;
Shri Umanath:

Will the Prime Minister be pleased to state the progress made in the demarcation of Berubari and the Hill Sector?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Demarcation of the Berubari and the Hill Sector is progressing according to the schedule agreed to between the Directors of Land Records and Surveys of West Bengal and East Pakistan, at their meeting in Calcutta, held on 5th and 6th August, 1963.

खेतिहर मजदूरों के लिए न्यूनतम मजदूरी

१३२८. श्री बाल्मीकी : क्या श्रम और रोजगार मंत्री यह बताने की कृपा करेंगे कि किन-किन राज्यों ने खेतिहर मजदूरों के लिए न्यूनतम मजदूरी निर्धारित करने की दिशा में कदम उठाये हैं ?

श्रम और रोजगार मंत्रालय में उप-मंत्री (श्री २० कि० मालवीय) : जम्मू और काश्मीर राज्य को छोड़ कर न्यूनतम मजदूरी